

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PIPIP E-SERVICES PRIVATE LIMMITED

1	NAME OF CORPORATE PERSON	Pipip E-Services Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	12/01/2015
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Hyderabad
4	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200TG2015PTC097229
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Plot No.28, Aswini Layout, Road No.70, Jubilee Hills, Hyderabad, Telangana - 500033
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15/02/2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Manjeet Bucha Address: 5-9-91 & 93, D.No.204, 2 nd Floor, Shakti Sai Complex, Near Udai Clinic, Chapel Road, Abids, Hyderabad, Telangana -500001 e-mail: manjeetbucha@gmail.com Telephone No.:+919346955001 IP Registration No.: IBBI/IPA-002/IP-N00808/2019-2020/12551
8	LAST DATE FOR SUBMISSION OF CLAIMS	17/03/2021

Notice is hereby given that Pipip E-Services Private Limited has commenced voluntary liquidation on 15/02/2021.

The Stakeholders of Pipip E-Services Private Limited are hereby called upon to submit a proof of their claims, on or before 17/03/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Manjeet Bucha

Date: 18/02/2021
Place: Hyderabad

Manjeet Bucha
IBBI/IPA-002/IP-N00808/2019-2020/12551
Liquidator of Secunderabad Hospital Private Limited